

(c) if so, what are the details of the loss incurred by the Railways as a result of these incidents; and

(d) whether any arrests have been made in this connection and if so, what are the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to d) The information is being collected and will be laid on the Table of the Rajya Sabha.

Shortage of Nutan Kerosene Stoves

376. SHRI SANAT KUMAR RAHA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is fact that there is a shortage of Nutan Kerosene Stoves at the distribution Centres; and

(b) if so, what are the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) Production of Nutan Stoves has not been at its rated capacity mainly due to shortage of steel sheets of the required quality and gauge. With improved availability of these materials now, the production of Nutan Stoves is expected to increase.

Increase in Coal Consumption in the Railways

377. SHRI KALYAN ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the consumption of coal by the Railways has been increasing since the rise in the price of diesel;

(b) what is the quantity of coal purchased by the Railways during

1974, 1975, 1976 and so far during 1977, zone-wise;

(c) what is the amount paid to the Coal India Ltd. and its subsidiaries during 1974, 1975, 1976 and 1977 for the coal purchased by the Railways;

(d) what are the details of the amount outstanding to the Coal India Ltd.;

(e) what are the reasons for non-payment of this amount to the public sector coal companies;

(f) whether some deduction has been made by the Railways from its payment bills; and

(g) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (g) The information is being collected and will be placed on the Table of the Sabha.

PAPERS LAID ON THE TABLE

Report and Accounts for the year ended 31st August, 1976 of Cochin Refineries Limited Ambalamugal (Ernakulam Distt.) and Related papers

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): Sir, I beg to lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Fourteenth Annual Report and Accounts of Cochin Refineries Limited, Ambalamugal (Ernakulam Distt.) for the year ended 31st August, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.